

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

11. C.P.(CAA)/197(MB)2021

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Adequate Infrastructure Private  
Limited**

**Section: 230-232 of Companies Act, 2013**

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**ORDER**

Counsel, Shanay Shah a/w Chitrangada Singh appeared for the  
Applicant through VC. List this matter on **10.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**